

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3933
TO BE ANSWERED ON THE 25TH MARCH, 2025

DIGITAL CROP SURVEY

3933. SHRI YOGENDER CHANDOLIA:
DR. RAJESH MISHRA:
SHRI DAMODAR AGRAWAL:
SHRI P P CHAUDHARY:
SHRI ALOK SHARMA:
SHRI SHRIRANG APPA CHANDU BARNE:
SHRI ARUN GOVIL:
SHRI GAJENDRA SINGH PATEL:
SHRI CHINTAMANI MAHARAJ:
SHRI JASWANTSINH SUMANBHAI BHABHOR:
SHRI KANWAR SINGH TANWAR:
SMT. BHARTI PARDHI:
SHRI PRAVEEN PATEL:
SMT. APARAJITA SARANGI:
SHRI KHAGEN MURMU:
SMT. ROOPKUMARI CHOUDHARY:
SHRI JANARDAN MISHRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether Digital Crop Survey has been conducted by the Government with the aim of planning to increase the income of farmers, if so, the details thereof;
- (b) the mechanisms in place to verify the accuracy of data collected under the Digital Crop Survey so as to prevent duplication or errors;
- (c) the special security measures being implemented to protect the personal data of farms and digital ground;
- (d) the measures taken to ensure the integrity and reliability of the digital systems used for managing farmer data;
- (e) the systems in place to detect and prevent fraudulent activities such as identity theft of manipulation of farmer records;
- (f) whether the Government is considering providing subsidy to farmers to help them buy digital devices tools facilities like smartphones or internet access to effectively utilize the Digital Agriculture Mission, if so, the details thereof;

(g) the manner in which the Government is likely to ensure that women farmers get equal access to Digital Farmer ID; and

(h) whether the farmers of Sidhi Parliamentary Constituency are being added into the said campaign?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Digital Crop Survey (DCS) System has been established to collect crop-sown details via a mobile interface, ensuring data is captured directly from the field. This database provides accurate, real-time crop area information for every agricultural plot, which will help to arrive at accurate production estimation.

(c) to (e): The Ministry of Agriculture and Farmers Welfare has developed the Agri Stack in accordance with the Digital Personal Data Protection Act, 2023, and other IT laws of the country. AgriStack ensures complete privacy of farmers' data by ensuring that farmers' data is collected only with their consent. Farmers have full control over their data, which is only shared with authorized entities based on their consent for a specific purpose. Moreover, Agri Stack has been developed in a federal manner so that states have control over the entire data. The Government of India also ensures robust data security in the Agri Stack, which is fully compliant with the cyber security guidelines of the Ministry of Electronics and Information Technology (MeitY) and the Indian Computer Emergency Response Team (CERT-In). Agri Stack sends farmers' information in a secret code so that only the designated system can read it. Secure APIs and token-based authentication govern all data exchanges, ensuring controlled access to data. In addition, the government conducts security audits of all these IT systems and monitors risks.

(f): Although internet penetration has increased in rural areas, additional steps have been taken to ensure digital inclusion of farmers who do not have mobile phones, they can use existing support structures like Farmer Producer Organizations (FPOs), Krishi Sakhis, and Common Service Centres (CSCs), to get them registered on Agristack and access services and benefits. Further, states are organizing the camps so that no farmer is left out from getting the benefits of Agristack. The Government is providing administrative and technical support to all the states for implementation of the Mission.

(g) & (h): The State Farmer Registry under the Digital Agriculture Mission covers all the land holders' farmers, including women farmers. Farmers Registry application also has the provision to onboard the tenant and lessee farmers. A State can decide to include such farmers in the Farmers Registry as per the state's policy.
